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Title : Need to take steps for reconstitution of Wrestling Federation of India.

SHRI NAVEEN JINDAL (KURUKSHETRA): Sir, I want to draw the attention of the Government of the fate of the Wrestling Federation of India. It is mired in an unsavoury controversy. The Federation was dissolved by the Indian Olympic Association. Thereafter the IOA constituted an adhoc body on December 9, 2005 under the chairmanship of the secretary, Athletic Federation of India. Three months have passed but the Wrestling Federation of India has not been reconstituted. As a result of this, neither any camp nor any championship has been officially causing great hardships to our wrestlers and their coaches. The Asian Games are going to be held in Doha this year but unfortunately it has not been possible to select our contingent of grapplers. Any further delay in reconstituting the Wrestling Federation will have an adverse effect on the Selection and training of our contingent and international schedules.

I request the Hon. Minister for Youth Affairs and Sports to intervene in the matter immediately to protect the interest and prospects of our wrestlers.